

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 222/2024

In re: News item appearing in Hindustan Times dated 31.01.2024 titled “Punjab has no tech mechanism to check illegal mining, says CAG”

AMENDED MEMO OF PARTIES (As Per order dated 12.03.2024)

In re: News item appearing in Hindustan Times dated 31.01.2024 titled “Punjab has no tech mechanism to check illegal mining, says CAG”

VERSUS

1. **State of Punjab**  
Through its Chief Secretary  
Email: [cs@punjab.gov.in](mailto:cs@punjab.gov.in) .....RESPONDENT NO. 1
2. **Punjab State Pollution Control Board**  
Through its Member Secretary  
Vatavaran Bhavan, Nabha Road, Patiala, Punjab 147001  
Email: [chairman.ptl.ppcb.punjab.gov.in](mailto:chairman.ptl.ppcb.punjab.gov.in)/[msspceb@punjab.gov.in](mailto:msspceb@punjab.gov.in) .....RESPONDENT NO. 2
3. **Deputy Commissioner/District Magistrate, Amritsar**  
Room No. 101, First Floor, District Administrative Complex, Amritsar. PIN - 143001  
Email: [dc.asr@punjab.gov.in](mailto:dc.asr@punjab.gov.in) .....RESPONDENT NO.3
4. **Deputy Commissioner/District Magistrate, Kapurthala**  
New DAC Complex, Kartarpur Road, Nurpur Dona Kapurthala – 144601  
Email: [dc.kpr@punjab.gov.in](mailto:dc.kpr@punjab.gov.in) .....RESPONDENT NO.4
5. **Deputy Commissioner/ District Magistrate, Faridkot**  
Office of Deputy Commissioner, Faridkot,  
Room 202, District Administration Complex, Faridkot – 151203  
Email: [dc.frd@punjab.gov.in](mailto:dc.frd@punjab.gov.in) .....RESPONDENT NO.5